

- (i) Introduction of Anti Pilferage device for LPG throughout the country.
  - (ii) To ensure that the Kerosene reaches the targeted beneficiaries, distribution against biometric smart cards beginning with large urban cities.
  - (iii) Smart card programme to be implemented by all oil companies in association with the State Governments.
  - (iv) Possibility of direct cash transfer of subsidy on kerosene to beneficiaries account to be studied in rural areas and if found feasible to be expanded to other areas.
  - (v) Feasibility of introducing packaged supply of Kerosene in 5 litre recoverable pack to be studied to prevent diversion of PDS Kerosene.
  - (vi) Global Positioning System (GPS) on all Kerosene tankers and utilization of this data to improve quality of service.
- (c) The expansion of Compressed Natural Gas (CNG) infrastructure in different cities in the country including Andhra Pradesh is being taken up in a phased manner depending on the proximity of natural gas trunk pipeline and economic viability.

#### **Power supply to Kerala**

1753. SHRI P.R. RAJAN: Will the Minister of POWER be pleased to state:

- (a) whether Government has taken any steps to restore eligible quota of power supply from the Central Pool to Kerala;
- (b) if so, the present status thereof; and
- (c) if not, the measures taken or proposed to be taken by Government?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (c) Power from Central Generating Stations (CGSs) is allocated to States/UTs (including Kerala) in two parts, namely firm and unallocated. While the firm power once allocated is generally not changed, the 15% unallocated power in CGSs, available at the disposal of the Government is redistributed on a dynamic basis to meet the seasonal and overall requirements of States/UTs. There is no quota earmarked for any State.

#### **Electricity for BPL people in Jharkhand**

1754. SHRI PARIMAL NATHWANI: Will the Minister of POWER be pleased to state:

- (a) whether Government has received any proposal to provide electricity for domestic consumption to the people living Below Poverty Line in Jharkhand; and
- (b) if so, the relevant details thereof, district-wise, with schedule of its implementation and the present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 22 projects covering release of electricity connections to 16,91,797 Below Poverty Line (BPL) households have been sanctioned for

the State of Jharkhand. All the projects are scheduled for completion within the 11th Plan period. So far, electricity connections to 3,35,639 BPL households have been released. The district-wise details of BPL connections released under RGGVY in Jharkhand as on 02.07.2009 is given in the Statement.

**Statement**

*District-wise details of BPL connections released under RGGVY in Jharkhand*

(As on 02.07.2009)

S.No.	Name of the District	No. of Connections to BPL Households	
		Coverage in No.	Achievement No.
1	Bokaro	39564	9637
2	Chatra	84279	0
3	Deoghar	16363	11218
4	Dhanbad	74089	21091
5	Dumka	193106	8527
6	Garhwa	110607	16809
7	Giridih	131143	10814
8	Godda	130892	469
9	Gumla	105666	21569
10	Hazaribag	125996	18366
11	Jamtara	32218	16611
12	Kodarma	30554	11545
13	Latehar	78267	37823
14	Lohardaga	8186	0
15	Pakaur	14208	0
16	Palamu	115068	23216
17	Pachchimi Singhbhum	123481	42016
18	Purbi Singhbhum	70773	39954
19	Ranchi	41083	434
20	Sahibganj	20585	1526
21	Saraikela Kharsawan	86250	22371
22	Simdega	59419	21643
TOTAL :		1691797	335639